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% 04.12.2009

Present: Ms. Sonia Mathur for the appellant.  
Mr. Satyen Sethi with Mr. Johnson Bara for the respondent.

+ ITA No. 1275/2009 & CM No. 17002/2009

The tax effect in this case is less than Rs.4,00,000/-.

For this ground alone, this appeal as well as the application stand dismissed.

A handwritten signature in black ink, appearing to read 'A.K. SIKRI'.

A.K. SIKRI, J.

A handwritten signature in black ink, appearing to read 'Siddharth Mridul'.

SIDDHARTH MRIDUL, J.

December 04, 2009  
nsk